IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-V

Item No.-314

IB-1895(ND)/2019

IN THE MATTER OF:

Mr. Ashok Agarwal

۷s

M/s. Amiten Polymenrs Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 07.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the Respondent

ORDER

Adjourned the matter to 22.01.2020.

(SUMITA PURKAYASTHA) MEMBER (T)

(ABNI RANJAN KUMAR SINHA) MEMBER (J)